

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 2499**

ANSWERED ON 13.03.2025

**SALGAON DAM PROJECT**

†2499. SHRI LUMBA RAM CHAUDHARY

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that Mount Abu town requires at least 112 MCFT of water supply while its water storage capacity is only 41 MCFT, if so, the details thereof;
- (b) whether the water crisis becomes severe in Mount Abu, if it does not rain on time, if so, the details thereof;
- (c) whether it is a fact that there is a severe shortage of underground water in Mount Abu;
- (d) if so, whether the Government has set any time limit to complete the Salgaon Dam project as soon as possible in view of the severe shortage of underground water in Mount Abu, if so, the details thereof; and
- (e) the reasons for the delay in this regard?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Government of Rajasthan has informed that the present water demand for Mount Abu town is 82 Million Cubic Feet (MCFT) and the present water storage capacity is only 53.28 MCFT with two dams (i.e. Upper Kodera dam having capacity of 14.72 MCFT and Lower Kodera dam having capacity of 38.56 MCFT).

(b) to (e) Mount Abu town falls in Abu road block of Sirohi district. Due to dependency of surface water source, there is severe crisis of water if rain will not come on time. Further, the present stage of Ground Water Extraction as per latest Ground Water Resources Assessment as on 31.03.2024 is 116.36% and the block falls under over-exploited category.

To address the need, Public Health and Engineering Department (PHED), Government of Rajasthan has envisaged the Salgaon Dam project having capacity of 155 MCFT. For the construction of dam, Administrative & Financial sanction was issued by PHED on 06.10.2022, and on 16.05.2023 the work order was issued to the contractor.

Presently, as informed by the State government, the proponent agency is in the process of taking the Wild Life Clearance from the Forest Department for the start of this work.

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